

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 322

IA-1694/2024 IA-5883/2023 IA-5339/2023

In

IB-436(ND)/2021

IN THE MATTER OF:

M/s. Viterra India Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. Buddha Global Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gautam Singhal, Mr. Rajt Chaudhary,
Ms. Aastha Vishnoi, Advocates.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**